


HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 30.11.2022

| Cases | Total pendency at the beginning of November, 2022 (Civil-Criminal) | Institution during the month of November, 2022 (Civil - Criminal) | Total disposal during the month of November, 2022 (Civil- Criminal) | Pendency at the end of November, 2022 (Civil- Criminal) |
|--------------------------------------|---|--|--|--|
| 1. WRIT PETITION | 77 -- | 10 01 | 10 -- | 77 01 |
| 2. APPEAL | 18 26 | 04 - | -- 05 | 22 21 |
| 3. RSA | 12 - | - - | - - | 12 - |
| 4. FAO | 02 - | - - | -- - | 02 - |
| 5. CONTEMPT | 01 - | - - | - - | 01 - |
| 6. MISC.CASES | - - | - - | - - | - - |
| 7. MISC.APPEAL | - - | - - | - - | - - |
| 8. SUO MOTU TRANSFER PETITION | - - | - - | - - | - - |
| 9. TRANSFER PETITION | - - | - - | - - | - - |
| 10. BAIL APPLICATION | - - | - - | - - | - - |
| 11. MAC APPEAL | 07 - | -- - | -- - | 07 - |
| 12. REVIEW | -- - | - - | -- - | -- - |
| 13. REVISION | 02 04 | 01 02 | -- 02 | 03 04 |
| 14. MAT APPEAL | 02 - | - - | - - | 02 - |
| 15. REVISION U/S 19 OF THE (FAM CT.) | - - | - - | - - | - - |
| 16. LEAVE PETITION | - 03 | - 01 | - - | - 04 |
| 17. ARBITRATION PETITION/APPEAL | 07 - | 02 - | - - | 09 - |
| 18. S.A.O. | - - | - - | - - | - - |
| 19. REFERENCE | - - | - - | - - | - - |
| 20. C.O. | 03 - | -- - | - - | 03 - |
| 21. TAX APPEAL | 02 - | - - | - - | 02 - |
| 22. Ex.P. | - - | - - | - - | - - |
| 23. SP. APPEAL | - - | - - | - - | - - |
| 24. Com. A. | - - | -- - | - - | - - |
| GRAND TOTAL | 133 33 | 17 04 | 10 07 | 140 30 |

Prepared by:

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 High Court of Sikkim
 Gangtok

Verified by:

 DEPUTY REGISTRAR (Judl.)
 High Court of Sikkim
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